

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Criminal Appeal No(s).1034/2005

M/S. NORTHERN MINERALS LTD. & ORS.

Appellant(s)

VERSUS

RAJASTHAN GOVT. & ANR.

Respondent(s)

(With office report)

WITH

CrI.A. No.61/2006

(With Office Report)

Date : 31/03/2016 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE JAGDISH SINGH KHEHAR

HON'BLE MR. JUSTICE C. NAGAPPAN

For Appellant(s)

Ms. Shobha, Adv.

For Respondent(s)

Mr.Amit Sharma, Adv.

Mr.Ishu Prayas, Adv.

Mr. Milind Kumar, Adv.

Upon hearing the counsel the Court made the following

O R D E R

Not to be listed in the next week.

(SATISH KUMAR YADAV)  
AR-CUM-PS

(RENUKA SADANA)  
COURT MASTER

Signature Not Verified

Digitally signed by

SATISH KUMAR YADAV

Date: 2016.03.31

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Reason: